

(b) whether Government are considering a proposal for regularizing some of the major unauthorised colonies; and

(c) if so, the names of such colonies and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) The Union Government on 8.2.2007 has approved a proposal regarding revision in the guidelines for regularization of unauthorized colonies in Delhi. Colonies existing as per aerial survey of 2002 and fulfilling the prescribed conditions are eligible for regularization.

The Government of National Capital Territory of Delhi (GNCTD) had invited applications from Societies/Associations of unauthorized colonies existing as on 31.3.2002, seeking regularization and received 1432 applications. Further, 107 applications have been received by GNCTD in response to a later advertisement inviting applications. GNCTD has informed that verification on site of these applications has been taken up through different agencies.

#### **Development of NER cities**

1170. SHRI T.R. ZELIANG: Will the Minister of URBAN DEVELOPMENT be pleased to state:

. (a) the details of schemes and programmes formulated and being implemented for development of various cities in North Eastern Region; and

(b) the details of financial allocation made to the NER during the last three years for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

#### **Ajmer and Pushkar under JNNURM**

†1171. DR. PRABHA THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the places at Ajmer and Pushkar in Rajasthan approved for execution of work under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

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†Original notice of the question was received in Hindi

(b) whether Government have started construction work with regard to all works cleared for execution under the said Yojana;

(c) the prescribed period for their completion; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) The Ajmer-Bisalpur Water Supply Project Phase-II with an approved cost of Rs. 188.73 crore has been sanctioned for supply of additional quantity of water to Ajmer, Pushkarand allied beneficiary towns, namely, Kekri, Sarwar, Kishangarh, Beawar, Nasirabad and other rural areas of the district.

The State Government has awarded work order for the Project for the transmission main. The line is expected to be commissioned by 31st December, 2007.

Period of implementation of the project is 2 years.

#### **Improving standard of Hockey and other sports**

†1172. SHRI SATYAVRAT CHATURVEDI:  
SHRI MOTILAL VORA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government have ascertained the reasons for declining standard of hockey in the country;

(b) if so, the details thereof; and

(c) the steps being taken by Government to improve the standard of all other sports including hockey and to impart training of international standard to the sports persons?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): (a) and (b) The Government are concerned over India's performance in hockey, which has been much below expectations in the recent years. The Indian Hockey Federation, which is primarily concerned with the development of the sport in the country and the performance of Indian Teams in international events, has stated that they are making sustained

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†Original notice of the question was received in Hindi